

Subject: Draft Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulation 2016 for incorporating the provisions relating to food provided in the Atomic Energy (Radiation Processing of Food and Allied Products) Rules, 2012 and Draft Food Safety and Standards (Packaging and Labelling) Amendment Regulation, 2016 relating to labelling of irradiated food.

FORMAT FOR SENDING THE COMMENTS AND SUGGESTIONS

Sr. No.	Name and Address of the organisation/person, contact number and E-mail	Relevant section in the draft notification on which comments are being provided	Comments/suggestion	Rationale	Remarks

Date:

Place:

Name and signature